

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1017**  
TO BE ANSWERED ON 25.07.2025

**UTILISATION OF NIRBHAYA FUND**

† 1017. SHRI ESWARASAMY K:  
SHRI K E PRAKASH:  
SHRI G LAKSHMINARAYANA:  
DR. BYREDDY SHABARI:

Will the Minister of Women and Child Development be pleased to state:

- (a) Whether the Government has allocated huge funds for safety of women in public transport;
- (b) if so, the details of funds allocated, released and utilised under the Nirbhaya Fund across the country since its inception, State/UT-wise, project-wise, year-wise, Ministry/Department/implementing Agency-wise along with key initiative for women safety in public spaces and transport;
- (c) the number/types of projects sanctioned under the Nirbhaya Fund during the said period, along with their current status of implementation;
- (d) whether Government has made a separate head for the Project in the Annual Budget, if so, the details thereof and if not, the reasons therefor;
- (e) whether the Ministry has undertaken any review of the utilisation and effectiveness of the Nirbhaya Fund, if so, the key findings and corrective actions taken to improve its implementation;
- (f) whether the Government has proposed any mechanism to monitor the physical and financial progress of said fund projects; and
- (g) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) & (b) Government has provided financial assistance to States/ UTs for implementation of projects through Ministry of Road Transport and Highways for safety of women in public transport such as Women Safety in Public Transport of Uttar Pradesh State Road Transport Corporation(UPSRTC), Women's safety in passenger vehicles in Bengaluru Metropolitan Transport Corporation (BMTc), Installation of Vehicle Tracking Devices with SoS button of Telangana State Road Transport Corporation (TSRTC), Abhayam Project of Andhra Pradesh and State-wise Vehicle Tracking Platform(VTP). The State/ UT-wise, project-wise, year-wise, Ministry/ Department/ implementing Agency-wise, details is at Annexure-I.

(c) The Projects under Nirbhaya Fund have features like direct impact on safety and security concerns of women, provision of optimum use of existing infrastructure, innovative use of technology, provision for real time intervention as far as possible, such as CCTVs for safety of women which ensures real time monitoring of footage and quick response.

In addition, the Central Government has provided financial assistance to States/ UTs for implementation of various measures through projects such as Emergency Response Support System(ERSS), Cyber Crime Prevention against Women and Children(CCPWC), Safe City Project in 8 major cities namely Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai, One Stop Centres (OSCs), Universalisation of Women Helpline(WHL), Women Help Desks (WHDs) in police stations, Anti Human Trafficking Units(AHTUs), Central Victim Compensation Fund(CVCF), Strengthening of DNA analysis, cyber forensic and related facilities in State Forensic Laboratories(SFSLs), Setting up Fast Track Special Courts (FTSCs) including exclusive POCSO courts to dispose of cases pending trial under rape and POCSO Act, etc. The list of projects appraised under Nirbhaya Fund is at Annexure-II.

(d) Every year, depending on the requirements, Government allocates funds in the Annual Budget for transfer to the Public Account of Nirbhaya Fund. Further, every Central Ministry/ Department/ Implementing Agency (IA) has a dedicated budget head in their Detailed Demand for Grant for provision of funds as per requirement, for release to the IAs for implementation of the ongoing projects as well as for the new projects appraised by the Empowered Committee of Officers (EC) during the financial year and approved by the Competent Financial Authority (CFA).

(e) to (g) The EC constituted under the Framework for Nirbhaya Fund initially appraises and recommends the proposals for funding under Nirbhaya Fund. The projects/ schemes under Nirbhaya Fund generally have staggered implementation schedule. Upon appraisal of a project/ scheme by the EC, the concerned Ministry/Department take approval of the Competent Financial Authority (CFA) as per the laid down procedure and release fund to the implementing agencies for implementation of the scheme/ project, as per the requirement. The EC also broadly reviews the physical and financial status of approved projects from time to time, in conjunction with the Ministries/ Departments/ Implementing agencies concerned. Further, implementing agencies both at Central and State Government levels also review the progress of implementation at their level.

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**Annexure-I**

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1017 to be answered on 25.07.2025 regarding 'Utilisation of Nirbhaya Fund'.

State/UT-wise details of funds released and utilized under Nirbhaya Fund for safety of women in public transport (Rs. in crore)		
Sl.no	States/ UTs	Fund Released and Utilised
1	Andaman & Nicobar Islands	2.60
2	Andhra Pradesh	64.43
3	Arunachal Pradesh	5.50
4	Assam	7.89
5	Bihar	5.24
6	Chandigarh	3.25
7	Chhattisgarh	5.24
8	Dadra Nagar Haveli and Daman & Diu	2.60
9	Delhi	6.33
10	Goa	3.00
11	Gujarat	5.79
12	Haryana	4.19
13	Himachal Pradesh	6.87
14	Jammu and Kashmir	6.33
15	Jharkhand	4.19
16	Karnataka	39.43
17	Kerala	5.79
18	Ladakh	2.60
19	Lakshadweep	2.60
20	Madhya Pradesh	4.19
21	Maharashtra	5.79
22	Manipur	5.50
23	Meghalaya	5.50
24	Mizoram	6.87
25	Nagaland	5.50
26	Odisha	5.24
27	Puducherry	3.25
28	Punjab	4.19
29	Rajasthan	4.19
30	Sikkim	6.87
31	Tamil Nadu	5.79
32	Telangana	15.72
33	Tripura	5.50
34	Uttar Pradesh	85.11
35	Uttarakhand	5.50

36	West Bengal	4.19
<b>Total Amount released to States/ UTs</b>		<b>362.77</b>
<b>Amount spent on Central Activities/ engagements through National Informatics Centre (NIC) and Delhi Integrated Multi-Modal Transit System Limited (DIMTS)- Project Management Unit</b>		77.6
<b>Grand Total</b>		<b>440.3</b>

Project-wise details of funds released and utilized under Nirbhaya Fund for safety of women in public transport (Rs. in crore)						
Description	Abhayam Project for safety of women and girl child of Andhra Pradesh	Women's safety in public transport, UPSRTC, Govt. of U.P.	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka Training women for heavy passengers vehicles	State-wise Vehicle Tracking Platform (VTP)	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	
Fund Appraised by EC	138.49	83.40	56.07	465.02	19.21	762.19
Amount Approved by CFA	138.49	82.56	56.06	463.9	19.21	760.22
Funds Released and Utilized	58.64	80.92	33.64	255.57	11.53	440.30
Year-wise details of funds released and utilized under Nirbhaya Fund for safety of women in public transport						
2015-16	-	-	-	-	-	-
2016-17	-	-	-	-	-	-
2017-18	58.64	40.20	-	-	-	98.84
2018-19	-	-	33.64	-	-	33.64
2019-20	-	40.72	-	25.70	-	66.42
2020-21	-	-	-	139.33	-	139.33
2021-22	-	-	-	27.92	-	27.92
2022-23	-	-	-	11.74	11.53	23.27
2023-24	-	-	-	15.40	-	15.40
2024-25	-	-	-	35.51	-	35.51
Total						440.30

**Annexure-II**

**Annexure referred to in reply to part (c ) of Lok Sabha Unstarred Question No. 1017 to be answered on 25.07.2025 regarding “Utilisation of Nirbhaya Fund”**

**Number of Project appraised under Nirbhaya Fund**

(Amount in Rs. in crore)

<b>S. No.</b>	<b>Project Name</b>	<b>Implementing Agency</b>	<b>Amount appraised by EC</b>
1.	Safe city project for 8 cities (Delhi, Mumbai, Kolkata, Chennai, Ahmedabad, Bengaluru, Hyderabad and Lucknow)	Ministry of Home Affairs	2919.55
2.	Strengthening of DNA analysis, cyber forensic and related facilities in State Forensic Science Laboratories (SFSLS).	Ministry of Home Affairs	252.79
3.	Setting up/ strengthening of Women Help Desks (WHDs) in police stations in all States/ UTs.	Ministry of Home Affairs	164.69
4.	Training of Investigating Officers (IOs)/ Prosecution Officers (POs)/ Medical Officers (MOs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases.	Ministry of Home Affairs	19.28
5.	Provision of video surveillance system at additional stations under Konkan Railway	Ministry of Railways	26.49
6.	Integrated Emergency Response Management System (IERMS)	Ministry of Railways	500
7.	Procurement of Tabs for security of women	Ministry of Railways	6.35
8.	Artificial Intelligence (AI) based Facial Recognition System (FRS) integrated with video-surveillance system across 7 stations i.e. Mumbai CST, Delhi, Howrah, Sealdah, Patna, Secunderabad and Chennai Central as pilot project	Ministry of Railways	33.60
9.	Setting up Fast Track Special Courts to dispose of cases	Department of Justice	2668

	pending trial under rape and POCSO Act		
10.	Abhayam Project of Andhra Pradesh	Ministry of Road Transport and Highways/ Transport Department, Government of A.P	138.49
11.	State-wise Vehicle Tracking Platform (VTP)	Ministry of Road Transport and Highways	465.02
12.	Safe tourism destination for women in Madhya Pradesh	Ministry of Tourism/ Govt. of Madhya Pradesh	27.99
13.	Scheme for care and support to victims under Section 4 & 6 of the POCSO Act, 2012	Ministry of Women and Child Development	74.10
14.	Installation of Storage boxes in the Women markets in Manipur	Ministry of Women and Child Development/ Govt. of Manipur	3.55
15.	Installation of CCTV cameras in women markets	Ministry of Women and Child Development/ Govt. of Manipur	1.95
16.	“Mission Shakti -2.0’ for setting up of Mahila Swablambhan Kendra (MSK) at DIC Centres for Entrepreneurship Development, Vocational- Digital Training Safety and Empowerment of women/ girls in the State of Uttar Pradesh	Ministry of Women and Child Development/UPICON	46.875
17.	One Stop Centre (OSC)	Ministry of Women and Child Development	867.74
18.	Universalisation of Women Helpline (WHL)	Ministry of Women and Child Development	155.94
19.	Construction of WWH in 7 districts namely, Pauri Garhwal, Champavat, Haridwar, Pithoragarh, Rudraprayag, Tehri Garhwal and Uttarkashi of Uttarakhand.	Ministry of Women and Child Development /Govt. of Uttarakhand	25.54
20.	Installation of CCTV in 100 Buses of Sikkim Nationalised Transport (SNT) for Women’s Safety, Transport Department, Government of Sikkim	Ministry of Road Transport and Highways/ Department of Transport, Govt. of Sikkim	3.97
21.	50 bedded 7 Working Women’s Hostel in 5 districts in Manipur namely 2 in Imphal West, 2 in Imphal East and 1 each in	Ministry of Women and Child Development /Planning and Development Authority, Govt. of Manipur	23.01

	Bishnupur, Thoubal and Kakching.		
22.	Opening One Stop Centres (OSCs) in 9 Indian Missions abroad	Ministry of External Affairs	40.79
23.	Construction of hostel/ dormitory for working women of industrial area/ institutions in 3 districts of Uttar Pradesh	Ministry of Women and Child Development/ Govt. of UP	7.64
24.	Implementation of women safety initiatives in Regional Rapid Transit System (RRTS)- National Capital Region Transport Corporation (NCRTC)	Ministry of Housing and Urban Affairs	53.85
25.	Construction of Working Women Hostel (WWH) in 7 districts namely, Mon, Kohima, Phek, Peren, Wokha, Zubheboto and Chumukedima in Nagaland.	Ministry of Women and Child Development/ Department of Social Welfare, Govt. of Nagaland	28.00
26.	Construction of accommodation and installation of safety devices in the form of CCTV cameras for female students and Working Women within the campus of Delhi University.	Department of Higher Education, Ministry of Education	272.00
27.	Construction of Working Women Hostel (WWH) in District SAS Nagar, Punjab	Ministry of Women and Child Development /Govt. of Punjab	12.57
28.	Construction of Working Women's Hostel (WWH) at Hosur, St Thomas Mount and Tiruvannamalai in Tamil Nadu	Ministry of Women and Child Development/ Govt. of Tamil Nadu	35.87
29.	Installation of CCTV cameras at Village Panchayat level	Ministry of Panchayati Raj	484.78
30.	Sensitization of men towards women related issues including safety and security of women	Ministry of Panchayati Raj	408.83



31.	Freedom from Violence: Capacity Building of Elected Women Representatives on Legal Provisions on safety and security of women	Ministry of Panchayati Raj	343.43
32.	Installation of Vehicle Tracking Devices with SoS buttons	Ministry of Road Transport and Highways/ Telangana State Road Transport Corporation	19.21
33.	Women's safety in passenger vehicles in Bengaluru Metropolitan Transport Corporation (BMTc)	Ministry of Road Transport and Highways/ Bengaluru Metropolitan Transport Corporation (BMTc)	56.06
34.	Women Safety in Public Transport in U.P	Ministry of Road Transport and Highways/ Govt. of UP	83.40
35.	Emergency Response Support System (ERSS)	Ministry of Home Affairs	321.69
36.	Central Victim Compensation Fund (CVCf)	Ministry of Home Affairs	200
37.	Facility of Social Workers/ Counsellors at the District and Sub-Divisional Police Station Level in Delhi	Ministry of Home Affairs	5.07
38.	Establishment of State of the Art DNA Lab. at CFSL, Chandigarh	Ministry of Home Affairs	99.76
39.	Development and Field Testing of Panic Switch based safety device for cars and buses for aiding women's safety	Ministry of Electronics and Information Technology	3.49
40.	Safety and Security of women	Ministry of Women and Child Development/ Govt. of Uttrakhand	0.72
41.	Nirbhaya Shelter Home	Ministry of Women and Child Development/ Govt. of Nagaland	2.84
42.	Development of Nirbhaya Dashboard	Ministry of Women and Child Development	0.24
43.	Mission Shakti for awareness and capacity and building programme for safety and empowerment of women and girls in industrial sectors	Ministry of Women and Child Development/ Govt. of UP	8.25

44.	New Building with Women Centric Facilities for Special Unit for Women and Children (SPUWAC) and Special Unit for North-East Region (SPUNER) at Nanakpura	Ministry of Home Affairs	23.53
45.	Various other activities under 'Delhi Police Safety for Women' Scheme	Ministry of Home Affairs	10.20
46.	Setting up and strengthening Anti Human Trafficking Units (AHTUs) in all districts of States/ UTs	Ministry of Home Affairs	113.76
47.	Cyber Crime Prevention against Women & Children (CCPWC) and sub-Project under CCPWC	Ministry of Home Affairs	224.76
48.	CHIRALI: Friends Forever	Ministry of Women and Child Development/ Govt. of Rajasthan,	10.20
49.	Smart and safe cities free from violence against Women and Girls programme	Ministry of Women and Child Development/ Govt. of Madhya Pradesh	1.74
50.	Mahila Police Volunteers (MPV)	Ministry of Women and Child Development	27.76

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